GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2876 TO BE ANSWERED ON THE 18TH MARCH, 2025

COMPENSATION FOR DROUGHT AFFECTED FARMERS OF HARYANA

2876. SHRI SATPAL BRAHAMCHARI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) the details of crop compensation released under various programmes to farmers of drought affected area of Haryana State during each of the last five years and the current year;

(b) the number of benefited farmers in Sonipat Lok Sabha Parliamentary Constituency and the corresponding details of amount of compensation released by the Government, District and area-wise:

(c) the details of pending compensation cases with the Government specifically relating to Sonipat Lok Sabha Parliamentary Constituency; and

(d) the action taken in this regard to settle the pending cases?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (d): The State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in the form of the State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from the National Disaster Response Fund (NDRF) for natural calamities of severe nature, as per the established procedures. The financial assistance provided under SDRF and NDRF is by way of relief and not for compensation.

No financial assistance under NDRF is released to the State of Haryana in the wake of drought during the last five years and the current year. Government implements yield based Pradhan Mantri Fasal Bima Yojana (PMFBY) and weather index based Restructured Weather Based Crop Insurance Scheme (WBCIS) from Kharif 2016 Nation wide including Haryana to provide financial support to the insured farmers suffering crop loss/damage arising out of natural calamities & adverse weather incidence and to stabilize the income of farmers etc. A comprehensive risk insurance is provided under the scheme for the losses due to flood, drought and other localized risks such as hailstorm, landslide, inundation, cloud burst & natural fire. The post-harvest losses due to cyclone, cyclonic/unseasonal rains and hailstorm for a specified period of 15 days after harvest are calculated on individual insured farm basis on inspection by a Committee constituted by the concerned State Government comprising State officials and officials from insurance companies and claims are paid to only those farmers who insured their crops and paid premium under any of the notified crop insurance scheme in the notified area/crop by the State Govt.

Since its inception, PMFBY is continuously implemented in districts of Haryana including Sonipat, The claims paid to the insured farmers under this scheme and details of coverage and claims paid during last five years in Sonipat district, Haryana is given below:

Claims Details	in Rs. Crores				
	2018	2019	2020	2021	2022
Claims Paid	59.68	61.42	20.12	30.43	16.56
Claims Pending	0.00	0.00	0.00	0.00	0.90
